

Setting up of New Sidings for Steel in Delhi

300. SHRI SHASHI BHUSHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether in view of the vast development of Delhi, the Railways have under consideration a proposal to set up new sidings for steel;

(b) whether the Railways have discussed the question of setting up new sidings for steel with the DDA and Delhi Administration and if so, the outcome of the discussion; and

(c) the proposed location of the new sidings for steel in Delhi and when the work on them is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) and (c). Do not arise.

Setting of New Sidings for Coal in Delhi

391. SHRI SHASHI BHUSHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether in view of the vast development of Delhi, the Railways have under consideration a proposal to set up new sidings for coal;

(b) whether the Railways have discussed the question of setting up new sidings for coal with the DDA and Delhi Administration and if so, the outcome of the discussion; and

(c) the proposed locations of the new sidings for coal in Delhi and when the work on them is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) and (c). Do not arise.

Take-over of the Oil India by Government

392. SHRI R. P. DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are going to take-over the Oil India Limited; and

(b) if so, when and the salient features of the scheme drawn out in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Government of India have got 50 per cent of the equity holding of Oil India Limited. There is no specific proposal presently under consideration for taking over that Company.

(b) Does not arise.

Operational Efficiency of Railways in Bihar

393. SHRI S. C. BESRA:
SHRI S. K. SINGH DEO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that operational efficiency of Railways in Bihar region is quite inadequate to satisfy the traffic and operational needs of the area; and

(b) if so, the steps Government propose to take during the Fifth Plan in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No. The facilities provided are quite adequate to cater to the traffic needs of Bihar region, under normal conditions of working.

(b) The Fifth Plan for the Railways, which is still under finalisation, is being formulated taking into account

the rail transportation needs of all areas.

Trains cancelled due to Loco Staff Strike and conserving stocks of Coal

394. DR. H. P. SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Northern Railway cancelled a number of short distance trains with a view to conserving the stocks of coal and to meet the situation arising from the recent loco staff strike;

(b) if so, the number of trains cancelled since April, 1973 for such reasons on the Northern Railway and also on other sections of the Indian Railways; and

(c) the loss of revenue caused as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) to (c). Information is being collected and will be laid on the table of the Sabha.

Target of Additional Generating Capacity in Fifth Plan

395. DR. H. P. SHARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether a target of additional generating capacity of two million kW this year and 3.5 to 4 million kW annually in the Fifth Plan period has been set by Government;

(b) if so, the main features of the relevant plan, indicating the schemes for expansion and setting up of power generating plants; and

(c) the estimated cost of the programme, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) to (c). It is proposed that

nearly 2 million kW of additional generating capacity would be commissioned this year as per details in Statement I laid on the Table of the House. [Placed in Library. See No. LT-5161/73]. As regards the programme for addition of generating capacity in the Fifth Plan, this is in the process of finalisation by the Planning Commission in consultation with the State Governments and, based on the requirements as well as the constraint of resources, the year-wise programme will also be finalised along with other details of the Fifth Plan.

Clearance of Power Generating Schemes by Central Water and Power Commission

396. DR. H. P. SHARMA: SHRI VISHWANATH PRATAP SINGH:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether fifty-nine power generating schemes, with an aggregate installed capacity of 13.55 million kW, have been awaiting clearance by the CWPC and whether most of these schemes had been referred to the Commission more than three years ago;

(b) if so, the State-wise break-up thereof, at what stage the schemes stand and when they were referred to the CWPC; and

(c) the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) to (c). Currently 33 power generating schemes with an aggregate installed capacity of 9.77 million kW are under examination in the Central Water and Power Commission. The State-wise breakup of the schemes, their present stage of examination with the dates when these were received in the CW&PC are given in Statement I enclosed. The reasons for the delay in clearing the schemes are also furnished in the statement laid on the